

Shri A. V. Raghavan: May I know whether the Government is aware of the fact that in anticipation of central sanction, the Government of Kerala has already taken up the Kuttiadi project?

Shri Alagesan: I did not catch the hon. Member quite correctly. I said that in regard to the Kuttiadi project, we have asked them to invite tenders and certain preliminary works have also commenced on the project.

Shri Warrior: May I know what steps the CWPC has taken to resolve the dispute, or shall I say controversy, in regard to the sharing of water between Madras State and the Kerala State?

Shri Alagesan: This will be taken up with the Planning Commission soon and we will be able to go ahead with the project.

Contamination of Drinking Water in West Delhi

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Shri R. C. Dubey:
Shri Ram Sewak Yadav:
Shri Bhagwat Jha Azad:
Shri P. C. Borooah:

Will the Minister of Health be pleased to state:

(a) whether drinking water supply in West Delhi comprising Moti Nagar, Ramesh Nagar, Kirti Nagar etc. is contaminated;

(b) whether it is a fact that in order to supply water for widening the Najafgarh Road, the water mains have been tapped at several places; and

(c) whether Government have received complaints from people about stomach ailment?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) No, Sir.

(b) Yes, Sir. The water mains have been tapped at a few places.

(c) No, Sir.

Shri P. R. Chakraverti: May I know whether the Government are aware that wood and not lead was used for sealing the leakages in the water mains?

Dr. D. S. Raju: Some wood pieces were used to plug the mains. Subsequently the municipal authorities and engineers went to the spot and corrected the mistake. They advised that proper plugs should be used.

Shri P. R. Chakraverti: May I know if the Government have taken any steps to penalise the officers concerned?

Dr. D. S. Raju: It is for the Corporation to take action.

Shri Shiv Charan Gupta: May I know if it was done with the permission of the Corporation or unauthorisedly and if unauthorisedly what action has been taken against the persons concerned?

Dr. D. S. Raju: It appears it was done unauthorisedly.

ग्रंशदायी स्वास्थ्य सेवा योजना

*९४४. श्री भक्त दर्शन : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि ग्रंशदायी स्वास्थ्य सेवा-योजना को केन्द्रीय सरकार के कर्मचारियों के लाभार्थ दिल्ली व नई दिल्ली के अतिरिक्त कलकत्ता, बम्बई व मद्रास में भी चालू करने का प्रश्न कुछ समय से विचाराधीन है ;

(ख) यदि हां, तो उसके बारे में क्या निश्चय किया गया है ; और

(ग) उस योजना के उन तीनों नगरों में कब तक चालू कर दिये जाने की आशा है ?

The Deputy Minister in the Ministry of Health (Dr. D. S. Raju): (a) Yes.

(b) It has been decided to extend the Contributory Health Service